

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

**NOTIFICATION**

Dated, Shillong 25<sup>th</sup> June, 2019.

**No. HCM.II/85/2016-Estt/134** :Hon'ble the Chief Justice is pleased to constitute a sub-committee of Shri. Albert W. Lanong, MJS, Joint Registrar-cum-OSD, to assist Hon'ble Mr. Justice H. S. Thangkhiew for the post of Law Clerk-cum-Legal Research Assistant.

By Order,

  
**REGISTRAR GENERAL**

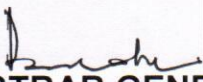
**Memo No. HCM.II/85/2016-Estt/134-A**

Dated, Shillong 25<sup>th</sup> June, 2019.

**Copy to :-**

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's information.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, for his Lordship's information.
3. Registrar (Admn.), High Court of Meghalaya, for information.
4. Shri. Albert W. Lanong, MJS, Joint Registrar-cum-OSD, High Court of Meghalaya, for information and necessary action.
- ✓ 5. The System Analyst, High Court of Meghalaya, Shillong for uploading in the official website.
6. Notification File.
7. Office File.

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25/06/19

  
**REGISTRAR GENERAL**